

(AT)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

OA No. 2660/1996

New Delhi, this the 12<sup>th</sup> day of April, 2010

**HON'BLE MR. L.K.JOSHI, VICE CHAIRMAN (A)**  
**HON'BLE MRS. MEERA CHHIBBER, MEMBER(J)**

Ex Constable Narender Singh,  
No.7503/DAP,  
S/o Sh. Rajender Singh, aged about 26 years,  
Previously posted in Delhi Police,  
R/o Vill & P.O.-Bighal, PS-Beri,  
District, Rohtak, Haryana

... Applicant

(Through: None)

Versus

1. Union of India,  
Through its Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi.
2. Lt. Governor,  
N.C.T. of Delhi,  
Raj Niwas Marg, Delhi-54,
3. Addl. Commissioner of Police,  
Security and Traffic, P.H.Q., New Delhi.
4. Addl. Dy. Commissioner of Police,  
Security, Chankaya Puri, New Delhi,  
Security Lines, Delhi

... Respondents

(Through: Sh. Ram Kanwar, counsel for the respondents.)

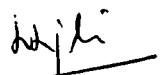
**ORDER(Oral)**

**Mr. L.K. Joshi, Vice Chairman(A):**

No one appears on behalf of the applicant. No one had appeared  
on the last date of hearing also. The OA is dismissed ~~for~~ <sup>in Delhi</sup> default and  
non-prosecution.

  
( Meera Chhibber )  
Member(J)

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( L.K. JOSHI )  
Vice Chairman(A)